

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.56
TO BE ANSWERED ON DECEMBER 04, 2023
ACTIVE MASTER PLANS FOR STATE CAPITALS

NO. 56. SHRI JAVED ALI KHAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether it is a fact that 39 per cent of State Capitals do not have active master plans which acts as an essential tool for urban governance and long term city development;
- (b) if so, the details of the measures being taken to ensure effective city planning for State capitals; and
- (c) if not, the reasons therefor?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) As per 12th Schedule of the Constitution, Urban Planning is the function of Urban Local Bodies (ULBs) and Urban Development Authorities. Ministry of Housing and Urban Affairs (MoHUA) supplements efforts of Urban Local Bodies/States through schematic interventions and provides technical & financial support to State/ULBs.

As per the information compiled from the States, 26 State Capitals cities have approved Master Plans:

SL No	Name of State	Name of the Capital City	Status of Master Plans
1	Andhra Pradesh	Amravati	Yes
2	Arunachal Pradesh	Itanagar	Yes
3	Assam	Dispur	Yes
4	Bihar	Patna	Yes
5	Chhattisgarh	Raipur	Yes
6	Goa	Panaji	Yes
7	Gujarat	Gandhinagar	Yes
8	Haryana	Chandigarh	Yes
9	Himachal Pradesh	Shimla	Yes
10	Jharkhand	Ranchi	Yes
11	Karnataka	Bengaluru	Yes
12	Kerala	Thiruvananthapuram	Yes
13	Madhya Pradesh	Bhopal	Yes
14	Maharashtra	Mumbai	Yes
15	Manipur	Imphal	Yes
16	Meghalaya	Shillong	Yes
17	Mizoram	Aizawl	Yes
18	Nagaland	Kohima	No
19	Odisha	Bhubaneswar	Yes

20	Punjab	Chandigarh	Yes
21	Rajasthan	Jaipur	Yes
22	Sikkim	Gangtok	Yes
23	Tamil Nadu	Chennai	Yes
24	Telangana	Hyderabad	Yes
25	Tripura	Agartala	No
26	Uttar Pradesh	Lucknow	Yes
27	Uttarakhand	Dehradun	Yes
28	West Bengal	Kolkata	Yes

(b) Ministry of Housing and Urban Affairs has launched a Sub Scheme on Formulation of GIS-based Master Plans for 500 AMRUT Cities (at present 461 AMRUT Cities are on board). As on date, Rs. 408.94 Cr. has been approved and Rs. 192.25Cr. has been released under the Sub Scheme. Draft GIS based Master Plans have been prepared for 330 towns, out of that final GIS based Master Plans have been notified for 180 towns. Many State Capitals cities have formulated master plans under the Sub Scheme. The State capitals cities, which are not having master plans (as mentioned above) are also under process to formulate the same under the Sub Scheme.

(c) Not applicable.
